

# ORDER

In view of the requisition from the Hon'ble High Court of Delhi, New Delhi, the following transfers & postings are hereby made with immediate effect.

Sl. No.	Name of the officials	From	To
1.	Sh. Deepak Kumar S/o Sh. Rajbir Singh EC- 86464516	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi.  (in diverted capacity)
2.	Ms. Shelly W/o Sh. Abhishek Saxena D/o Sh. Surinder Singh	PA in the court of Ms. Shilpi Jain, ASJ (FTSC) POCSO-02, Central District, Tis Hazari Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi.  (in diverted capacity)
3.	Ms. Poonam Sharma EC-28548322	PA in the court of Sh. Vikram, ASJ-02 cum Special Judge (NDPS), North West District, Rohini Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi.  (in diverted capacity)
4.	Sh. Hemant Pratap Singh, S/o Sh. Brij Bhushan Singh,	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi.  (in diverted capacity)

Note: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

*GIRISH KATHPALIA*  
20.9.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

(P2)

No. 74561-581 /Admn-I/P & T/HQs/2022

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

20 SEP 2022

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Officer In-Charges/DDO, Accounts Branch, Central, Delhi
3. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charges, Administration Branch, Central, Delhi.
4. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
5. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
6. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. The PS to the undersigned.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

(P2)

